GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 134 TO BE ANSWERED ON THE 10TH FEBRUARY, 2023

HEALTH MINISTER'S CANCER PATIENT FUND

†*134. SHRI SUNIL KUMAR PINTU: SHRI JUGAL KISHORE SHARMA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is providing financial assistance to the poor cancer patients living Below Poverty Line under Health Minister's Cancer Patient Fund and if so, the details thereof along with procedure to seek financial assistance from the said fund;

(b) the number of patients benefitted under the scheme along with the amount disbursed during each of the last three years and the current year, State/ UT-wise;

(c) the number of applications seeking financial assistance under the said fund pending with the Government, State/UT-wise including Bihar, Jammu and Kashmir, Jharkhand, Maharashtra, Madhya Pradesh and Tamil Nadu along with the reasons therefor; and

(d) whether the Government proposes to increase financial assistance under the said fund to Rupees fifteen lakhs and if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 134 FOR 10TH FEBRUARY, 2023

(a) The Ministry of Health and Family Welfare provides one-time financial assistance upto Rs.15 lakh for treatment of poor patients living below threshold poverty line and suffering from cancer through Health Minister's Cancer Patient Fund (HMCPF) which is a component of the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN). The financial assistance is provided for treatment of the patient at Regional Cancer Centres (RCCs) / Tertiary Care Cancer Centres (TCCC), State Cancer Institutes (SCI) and other Government hospitals/institutes having cancer treatment facilities.

Application in prescribed proforma duly signed by the treating doctor and countersigned by Medical Superintendent of the Government hospital along with Income Certificate and Ration Card of the family is required to be submitted for seeking financial assistance under HMCPF. The process of cases under HMCPF involves various stages of action i.e. scrutiny of application, placing the matter before Technical Committee, administrative and financial approvals.

(b) Financial assistance for eligible patients is released to the treating hospitals / institutes. There is no State / UT-wise allocation of funds under the Umbrella Scheme of RAN. Therefore, State / UT-wise data is not maintained centrally. As per records maintained in the Ministry, the number of patients (identified on the basis of their residence) for whom financial assistance had been provided along with amount disbursed under HMCPF, State/UT wise, is placed at Annexure.

(c) All three applications which were received recently in the Ministry have already been processed.

(d) Under HMCPF component of the Umbrella Scheme of RAN, there is already a provision of providing financial assistance upto maximum of Rs.15 lakh.

Annexure

Statement showing State/UT-wise number of patients for whom financial assistance had been provided under HMCPF through Government Hospitals/Institutes

		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23	
01								(As on 08.02.2023)	
Sl.	State/UT	No. of	Amount	No. of	Amount	No. of	Amount	No. of	Amount
No.		patients	disbursed	patients	disbursed	patients	disbursed	patients	disbursed
			(Rs. in		(Rs. in		(Rs. in		(Rs. in
			lakhs)		lakhs)		lakhs)		lakhs)
1	Andhra Pradesh	74	407.52	19	81.35	2	10.00	1	5.00
2	Assam	1	6.00	1	8.00	0	0.00	0	0.00
3	Bihar	43	246.28	16	163.70	4	46.00	2	15.00
4	Chandigarh	0	0	0	0	0	0	1	9.60
5	Chhattisgarh	0	0.00	1	2.50	0	0.00	0	0.00
6	Delhi	16	126.93	12	103.50	12	127.00	11	80.38
7	Himachal Pradesh	0	0.00	0	0.00	0	0.00	2	24.10
8	Haryana	29	169.70	17	75.87	3	35.00	0	0.00
9	Jharkhand	6	48.00	4	54.00	0	0.00	0	0.00
10	J&K	88	430.10	31	186.88	3	31.00	0	0.00
11	Ladakh	0	0.00	0	0.00	1	15.00	0	0.00
12	Kerala	6	30.00	0	0.00	1	2.00	0	0.00
13	Maharashtra	16	111.50	17	201.20	6	56.50	0	0.00
14	Madhya Pradesh	7	54.75	4	46.08	2	14.00	2	8.50
15	Odisha	1	15.00	3	33.70	0	0.00	1	15.00
16	Punjab	7	30.40	2	23.50	2	15.00	0	0.00
17	Rajasthan	4	25.00	4	37.00	2	21.00	1	10.00
18	Sikkim	1	10.00	0	0.00	0	0.00	0	0.00
19	Tamil Nadu	8	44.90	0	0.00	0	0.00	0	0.00
20	Tripura	1	5.00	0	0.00	0	0.00	1	0.13
21	Uttarakhand	12	75.25	2	27.00	0	0.00	1	7.00
22	Uttar Pradesh	143	802.27	56	442.22	49	345.94	38	245.11
23	West Bengal	7	38.47	7	86.50	2	25.00	2	11.00